


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /Ind -3398/252/HDB/2017
NAME OF THE COMPANY	Greenrays Enersol Pvt Ltd
NAME OF THE PETITIONER(S)	Greenrays Enersol Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hydreabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Darga Mabu Basha	PCS	csdmbasha@gmail.com 9493851015	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mr. Darga Mabu Basha, PCS for the petitioner.

Post the case on 09.11.2017



Member (Technical)



Member (Judicial)